

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL No. 345 of 2016 & IA No. 761 of 2016**

**Dated: 1<sup>st</sup> March, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Jaipur Vidyut Vitran Nigam Ltd. & Ors. .... Appellant (s)  
Vs.  
Raj West Power Ltd. & Ors. .... Respondent(s)**

Counsel for the Appellant (s) : Mr. P.N. Bhandari

Counsel for the Respondent(s) : Mr. Ramanuj Kumar  
Mr. Manpreet Lamba for R-1

Mr. R.K. Mehta  
Mr. Abhishek Upadhyay for R-3

**ORDER**

Rejoinder is being filed today. Pleadings are complete.

List the matter for hearing on 23.05.2017. Tag to Appeal No. 107  
of 2016.

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

ts/kt